

DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (c). Yes, Sir. According to the Consumer Welfare Fund Rules, various organisations/agencies which are engaged in the consumer welfare activities for a period of three years and are registered under the Companies Act, 1956 or any other law for the time being in force, village level cooperatives, industries, State Governments are entitled to apply for aid from the Consumer Welfare Fund. The assistance will be provided on project basis and will be given mainly for production and distribution of publicity material, setting up of facilities for training and research in consumer education, community based rural awareness projects, setting up of consumer products testing laboratories etc. The terms and conditions for utilising the Funds will be prescribed at the time of sanction.

The Consumer Welfare Fund became operational from 27.1.1994 and applications have been invited to reach the Ministry before 31.5.1994.

Yoga Teachers

4022. DR. SUDHIR RAY:
SHRI PAWAN KUMAR
BANSAL:
SHRI LOKANATH
CHOUDHURY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the academic and professional qualifications of Yoga teachers recruited in Kendriya Vidyalayas some time back have been varied for the purposes of their subsequent confirmation in service/grade; and

(b) if so, the details thereof and reasons

therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The Yoga Teachers were initially appointed in Kendriya Vidyalaya Sangathan on Experimental basis on year to year extension. The qualifications which were considered at the time of initial recruitment in the year 1981-82 were purely ad-hoc. The Board of Governors of Kendriya Vidyalaya Sangathan later decided to make yoga teaching scheme a regular one. Accordingly Kendriya Vidyalaya Sangathan adopted the following qualifications for confirmation of Yoga Teachers:

- i) Graduation in any discipline.
- ii) Minimum nine months of training in yoga from any recognised institute.

[Translation]

Institutional Development

4023. SHRI SURAJBHANU SOLANKI:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Horticulture Board has received any scheme for approval in regard to institutional development in Madhya Pradesh;

(b) if so, the details thereof; and

(c) the present position of the aforesaid scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI